

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6698
ANSWERED ON:07.05.2015
GUIDELINES ON NSAP
K. Shri Parasuraman

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether all the State Governments have submitted their State Specific guidelines on National Social Assistance Programme (NSAP) for one time approval of the National Social Assistance Programme Advisory Committee;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) to (c): Only the State Governments of West Bengal, Odisha, Uttarakhand, Kerala, Nagaland, Andhra Pradesh, Sikkim, Mizoram, Assam, Chattisgarh, Rajasthan and UT of Chandigarh have submitted information on State Specific Guidelines on National Social Assistance Programme (NSAP). As per the revised Guidelines on National Social Assistance Programme (NSAP), all State / UT Governments are required to submit State Specific Guidelines to the Ministry for one time approval of the National Social Assistance Advisory Committee. State / UT Governments have also been reminded on several occasions to submit their State Specific Guidelines. On receipt of information from all the States /UTs Governments on State Specific guidelines, these will be submitted for a one time approval of the National Social Assistance Advisory Committee.